

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 152 OF 2016 &
IA NO. 325 OF 2016**

Dated: 26th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

NTPC Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Mr. Nimesh Kumar Jha

Counsel for the Respondent(s) : -

ORDER

Review petition filed before the Central Commission is stated to be pending. Hence, at the request of learned counsel for the appellant, the matter is adjourned to **11.07.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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